

DPCO, 1987 as well as Essential Commodities Act, 1955 as the case may be, if required will be initiated by the department.

### **Loans to Customers by Maruti Udyog Limited**

6692. SHRI GURUD-AS KAMAT: Will the PRIME MINISTER be pleased to state:

(a) whether the Maruti Udyog Ltd. has decided to provide loans to customers for buying 1000 cc cars;

(b) if so, the maximum amount of loan to be sanctioned per customer; and

(c) the rate of interest and mode of repayment thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON) (a) Yes, Sir.

(b) The Maximum amount of loan that a customer can avail of is 70% of the invoice value of the car.

(c) The interest rate currently fixed is 22% per annum on reducing balance. The mode of repayment is through collection of equal monthly instalments by way of post-dated cheques from the customer.

### **Issue of Licences to Companies for Expansion**

6693. SHRI GURUDAS KAMAT: Will the PRIME MINISTER be pleased to state:

(a) whether licences/permission for expansion were issued to several; Indian companies needing foreign technical know-how or imported raw materials on the conditions of phased manufacturing programme to bring some improvement and reduce imports; and

(b) if so, the number of such companies and the number out of them that have fulfilled the commitments given to the Government?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF.P.J.KURIEN) (a) and (b). In order to ensure speedy indigenisation of the required components and raw materials and satisfactory absorption of the imported technology, the condition that the phased manufacturing programme should be settled to the satisfaction of the Government used to be stipulated in the industrial approvals, such as, foreign collaboration approvals issued in the past. Actual implementation is monitored by the technical authorities, such as DGTD and the Import Licensing Authorities. No centralised data of such cases is maintained in the Ministry of Industry. According to the Statement on Industrial Policy laid on the table of the House on 24th Jul, 1991, the system of phased manufacturing programmes run on an administrative case by case basis will not be applicable to new projects. Existing Projects with such programmes will continue to be governed by them.

[*Translation*]

### **Grants to CFSI**

6694: SHRI TEJ NARAYAN SINGH:  
SHRI RAM TAHAL CH-  
OUDHARY:  
SHRI RAM SHARN  
YADAV:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total amount of grants given to childrens Film Society of India during each of the last two years;

(b) the steps taken to check the proper utilisation of grants by the Society and pro-

duction of various types of films by it;

(c) whether the society has changed its working system of film production by producing three level programme; and

(d) if so, the details there of?

Year	Plan	Non-Plan
1989-90	Rs.121,08,000	21,56,000
1990-91	Rs.121,98,000	19,69,000

(b) All production proposals are first vetted by the Script Committee. Proposals cleared by Script Committee are placed before the Executive Council together with the film production budget for approval. Proper utilisation of funds is further monitored through contract agreements. Chairperson personally previews the film units completion and makes suggestions for its improvement wherever necessary. This ensures proper utilisation of funds and quality of films produced,

(c) No, Sir.

(d) Does not arise.

#### Licences to SC/ST , For Electronic Units

6695. SHRI TEJ NARAYAN SINGH:  
SHRI DEVENDRA PRASAD YADAV:

Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to issue licences to Scheduled Caste/Scheduled Tribe entrepreneurs for setting up of new electronic units in the country; and

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRJA VYAS):  
(a) Grants given to children's Film Society, India during 1989-90 and 1990-91 were as follows:-

(b) If so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No, Sir.

(b) Does not rise.

#### Free of cost Television sets to panchayats.

6696. SHRI TEJ NARAYAN SINGH:  
SHRI DEVENDRA PRASAD YADAV:

Will the MINISTER OF INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government provide financial assistance to the States to make available free of cost television sets to each panchayat or groups of villages;

(b) if so, the names of those states to which the assistance has been provided for the purpose during each of the last three years; and

(c) the names of those States which have not yet implemented the said scheme and the reasons therefor?